

ITEM NO.4 Court 4 (Video Conferencing) SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Miscellaneous Application No. 1918/2021 in C.A. No. 5041/2021

SUPERTECH LTD

Petitioner(s)

VERSUS

EMERALD COURT OWNER RESIDENT WELFARE
ASSOCIATION & ORS.

Respondent(s)

(FOR ADMISSION and IA No.155952/2021-EXEMPTION FROM FILING O.T. and IA No.155951/2021-CLARIFICATION/DIRECTION, IA No. 6308/2022 - EXEMPTION FROM FILING O.T., IA No. 6305/2022 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

WITH

MA 1968/2021 in C.A. No. 5041/2021 (III-A)
(IA No. 160526/2021 - CLARIFICATION/DIRECTION)

Diary No(s). 3033/2022 (III-A)
(WITH IA No. 13003/2022 - APPLICATION FOR PERMISSION, IA No. 13005/2022 - APPROPRIATE ORDERS/DIRECTIONS, IA No. 12992/2022 - INTERVENTION/IMPLEADMENT)

Diary No(s). 3637/2022 (III-A)
(WITH IA No. 16432/2022 - APPLICATION FOR PERMISSION, IA No. 16434/2022 - APPROPRIATE ORDERS/DIRECTIONS, IA No. 16433/2022 - INTERVENTION/IMPLEADMENT)

Diary No(s). 5212/2022 (III-A)
(IA No. 24758/2022 - MODIFICATION)

Diary No(s). 5236/2022 (III-A)
(WITH IA No. 24841/2022 - APPLICATION FOR PERMISSION, IA No. 24843/2022 - CLARIFICATION/DIRECTION, IA No. 24842/2022 - INTERVENTION/IMPLEADMENT)

Date : 28-02-2022 These applications were called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE D.Y. CHANDRACHUD
HON'BLE MR. JUSTICE SURYA KANT

Mr. Gaurav Agrawal, AOR (AC)

For Petitioner(s)

MA 1968/21

Mr. Rishabh Parikh, Adv.
Mr. Mahesh Agarwal, Adv.

Mr. S. Sahil Reddy, Adv.
Mr. E. C. Agrawala, AOR

Ms. Mahima Gupta, AOR

For Respondent(s)

MA 1918/21

Mr. Ravindra Kumar, Sr. Adv.
Mr. Binay Kumar Das, AOR
Ms. Priyanka Das, Adv.
Ms. Neha Das, Adv.

MA D 3033/22

Mr. Krishnamohan K., AOR

MA D 3637/22

Mr. Dipak Kumar Jena, AOR
Mr. Manish Grewal, Adv.
Mr. Sandeep, Adv.
Ms. Nishita Banduni, Adv.
Ms. Bhanu Priya Gour, Adv.

MA 5212/22 &
MA 5236/22

Mr. Aseem Mehrotra, Adv.
Mr. Rajeev Singh, AOR
Mr. Samant Singh, Adv.
Mr. Kumar Arunish Singh, Adv.

Mr. Anish Agarwal, AOR

Mr. Ravindra Raizada, Sr. Adv./AAG
Mr. Rajeev Kumar Dubey, Adv.
Mr. Ashiwan Mishra, Adv.
Mr. Kamlendra Mishra, AOR

Mr. Bhakti Vardhan Singh, AOR

Mr. Tarun Gupta, AOR

Mr. Umang Shankar, AOR

Mr. R. Chandrachud, AOR

Mr. Arun Adlakhya, Adv.
Mr. Naman Gupta, Adv.
Mr. Prakash Sharma, Adv.
Mr. Dharmendra Kumar Singh, Adv.

**UPON hearing the counsel the Court made the following
O R D E R**

Miscellaneous Application No. 1918/2021 in C.A. No. 5041/2021, MA 1968/2021 in C.A. No. 5041/2021 and Miscellaneous Application Diary No(s). 3033/2022

- 1 A status report has been filed by NOIDA in compliance with the order of this Court dated 7 February 2022. Following the order, a joint meeting of the stake holders was convened on 9 February 2022. The decision taken in the meeting as well as the subsequent developments have been placed on the record. The Court has been apprised of the fact that demolition has commenced on the site.
- 2 All concerned, including NOIDA and Supertech Limited as well as other authorities shall strictly comply with the demolition schedule, indicated in the status report, for completing the work of demolition.
- 3 List the Miscellaneous Applications on 17 May 2022. NOIDA shall file an updated status report before the next date of listing.

MA Diary No 5212 of 2022

- 1 No valid ground has been established for modifying the order dated 4 February 2022. The prayer for modification is hence refused.
- 2 Mr Rishabh Parikh, counsel appearing on behalf of Supertech Limited, states that the developer will duly abide by the previous directions of this Court and ensure that all payments due under the Subvention Scheme are effected on or before 31 March 2022 and that the balance, if any, is paid over to the flat purchaser on or before the said date.
- 3 The Miscellaneous Application stands disposed of.

MA Diary No 3637 of 2022, MA Diary No 5236 of 2022

List the Miscellaneous Applications on 7 March 2022.

**(SANJAY KUMAR-I)
AR-CUM-PS**

**(SAROJ KUMARI GAUR)
COURT MASTER**